

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 65 of 2019

IN THE MATTER OF:

C. Valli Narayan **...Appellant.**

Versus

C. Krishniah Chetty and Sons Pvt. Ltd. & Ors. **...Respondents.**

Present:

For Appellant: Mr. P. Nagesh, Mr. Mohit Chadha and Mr. Kshitij Parashar, Advocates

For Respondent: Mr. Mandeep Kalra, Mr. Nishant Shankar and Mr. Sandeep Mishra, Advocates for R- 1 & 10.

Mr. Dhyan Chinnappa, Sr. Advocate with Mr. Ankur S. Kulkarni, Mr. Nirnimesh Dube and Mr. Susheel Cyriac Joseph, Advocates for R-8.

Mr. Balaji Suramanian and Mr. Jayant Mehta, Advocates for R-9

ORDER
(Virtual Mode)

18.01.2021 One of the Member of this Bench is under transfer, therefore, the matter is released. The Appeal be listed before Appropriate Bench 'For Hearing' on **10th & 11th February, 2021.**

Interim order will continue till next date.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

SC/Kam.